

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amendment Notification No. 13 Dated 18.06.2013) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of DLSA :-

Name of Jail visitor Lawyer	:-	PRANAY KUMAR SINHA	
Enrollment No.	:-	1691/99	
Bill of months	:-	April, 2018.	
No. of visit of this months With date	:-	04 days (Rs. 500 x 04)	= 2000/-
T.A./Expenses	:-	08 (Rs. 75 x 04)	= 300/-
		Total Rs.	= 2300/-

(Total Fee in words) :- Two Thousand Three hundred only.

Seen
Secretary
DLSA

Pranay Kumar Sinha,
Signature

Checked as per Register & Records
O/c DLSA, Deoghar

(Visitor Lawyer)
Mob. 9204247539

March

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amendment Notification No. 13 Dated 18.06.2013) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of DLSA :-

Name of Jail visitor Lawyer	:-	PRANAY KUMAR SINHA
Enrollment No.	:-	1691/99
Bill of months	:-	March, 2018.
No. of visit of this months With date	:-	March 04 days (Rs. 500 x 04) = 2000/-
T.A./Expenses	:-	08 (Rs. 75 x 04) = 300/-
		<hr/>
Total Rs.		= 2300/-

(Total Fee in words) :- Two Thousand Three hundred only.

Seen
[Signature]
Secretary
DLSA

Pranay Kumar Sinha.
Signature

Checked as per Register & Records
O/c DLSA, Deoghar

(Visitor Lawyer)
Mob. 9204247539

To,
The Secretary,
DLSA, Deoghar.

Sub:-Regarding payment of honorarium amount for the month JULY'18

Respected Sir,

Very humbly beg to state that I being Legal Aid Clinic visitor, at-
Madhupur submitting my bill for the month of JULY2018.

Kindly be paid my honorarium amount Rs.1,000/-(One
Thousand) only for the month of JULY '18.

Thanking You.

Yours faithfully,

Binod Kumar Sinha

(Binod Kumar Sinha)

Legal Aid Clinic visitor, Madhupur.

M. No.: 6203179008

7209407489

10/07/18

*Seen
Secretary
DLSA*

To,
The Secretary,
DLSA, Deoghar.

Sub:-Regarding payment of honorarium amount for the month JUNE'18

Respected Sir,

Very humbly beg to state that I being Legal Aid Clinic visitor, at Madhupur submitting my bill for the month of JUNE2018.

Kindly be paid my honorarium amount Rs.1,000/-(One Thousand) only for the month of JUNE '18.

Thanking You.

Yours faithfully,

Binod Kumar Sinha

(Binod Kumar Sinha)

Legal Aid Clinic visitor, Madhupur.

M. No.: 6203179008

7209407489

10/8/18

Seen
Secretary
DLSA

To,
The Secretary,
DLSA, Deoghar.

Sub:-Regarding payment of honorarium amount for the month MAY'18

Respected Sir,

Very humbly beg to state that I being Legal Aid Clinic visitor, at Madhupur submitting my bill for the month of MAY2018.

Kindly be paid my honorarium amount Rs.1,000/- (One Thousand) only for the month of MAY '18.

Thanking You.

Yours faithfully,

Binod Kumar Sinha

(Binod Kumar Sinha)

Legal Aid Clinic visitor, Madhupur.

M. No.: 6203179008

7209407489

10/8/18

Seen
Secretary
DLSA

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per **Jhalsa** regulation 2002 (As amended by Amendment Notification No. **12** Dated **21.02.2013** and Amendment Notification No. **13** Dated **18.06.2013**) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of **DLSA :-**

Name of Jail visitor Lawyer :- **CHANDRA SHEKHAR PRASAD ROY**

Enrollment No. :- 1195/99

Bill of months :- 15th June, 2017 to 28th February, 2018.

No. of visit of this months

With date :- 16 days

(Rs. 500 x 16) = 8000/-

T.A./Expenses :- 08 (Rs. 75 x 16) = 1200/-

Total Rs. = 9200/-

(Total Fee in words) :- Nine Thousand two hundred only.

Seen
Secretary
DLSA

Chandra Shekhar Prasad Roy
26/3/2018
Signature

(Visitor Lawyer)

Checked as per Register & Records

Mob. **9835570751**

O/c DLSA, Deoghar

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per **Jhalsa** regulation 2002 (As amended by Amendment Notification No. 12 Dated **21.02.2013** and Amendment Notification No. 13 Dated **18.06.2013**) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of **DLSA :-**

Name of Jail visitor Lawyer :- **CHANDRA SHEKHAR PRASAD ROY**

Enrollment No. :- 1195/99

Bill of months :- 20th March, 2018 to 30 May 2018

No. of visit of this months

With date :- **10 days**

(Rs. 500 x 10) = 5000/-

T.A./Expenses :- 08 (Rs. 75 x 10) = 750/-

Total Rs. = **5750/-**

(Total Honorarium in words) :- Five Thousand Seven hundred fifty only.

Seen
Secretary, DLSA
21/6/18
Signature
Chandra Shekhar Prasad Roy
(Visitor Lawyer) 21/6/2018.

Checked as per Register & Records

Mob. **9835570751**

O/c DLSA, Deoghar

Feb

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amedment Notification No. 13 Dated 18.06.2013) Schedule-E Honorarium/Fee Payable Rs. 500/- per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the Jurisdiction of **DLSA:-**

Name of Jail Visitor Lawyer :- PRANAY KUMAR SINHA

Enrollment No :- 1691/99

Bill of Months :- February, 2018

No. of Visit of this Months

With Date :- 01 Days

(Rs. 500 x 01) = 500/-

T.A./Expenses :- (Rs. 75 x 01) = 75/-

Total Rs. 575/-

(Total Fee in words):- Five hundred seventy five only.

Checked as per Register & Records

O/C DLSA, Deoghar

Pranay Kumar Sinha
Signature

(Visitor Lawyer)

Mob. No. 9204247539

Seen
↓
Secretary
DLSA

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amedment Notification No. 13 Dated 18.06.2013) Schedule-E Honorarium/Fee Payable Rs. 500/- per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the Jurisdiction of DLSA:-

Name of Jail Visitor Lawyer :- PRANAY KUMAR SINHA

Enrollment No :- 1691/99

Bill of Months :- July, 2018

No. of Visit of this Months

With Date :- 03 Days

(Rs. 500 x 03) = 1500/-

T.A./Expenses :- (Rs. 75 x 03) = 225/-

Total Rs. 1725/-

(Total Fee in words):- Seventeen hundred twenty five only.

Checked as per Register & Records

O/C DLSA, Deoghar

Signature
Pranay Kr Sinha.
(Visitor Lawyer)

Mob. No. 9204247539

Seen
Secretary
DLSA

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amedment Notification No. 13 Dated 18.06.2013) Schedule-E Honorarium/Fee Payable Rs. 500/- per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the Jurisdiction of **DLSA:-**

Name of Jail Visitor Lawyer :- PRANAY KUMAR SINHA
Enrollment No :- 1691/99
Bill of Months :- 4th July, 2017 to 08th January 2018
No. of Visit of this Months
With Date :- 07 Days
(Rs. 500 x 07) = 3500/-
T.A./Expenses :- (Rs. 75 x 07) = 525/-
Total Rs. 4025/-

(Total Fee in words):- Fourt Thousand twenty five only.

Checked as per Register & Records

O/C DLSA, Deoghar

Pranay Kumar Sinha
Signature

(Visitor Lawyer)

Mob. No. 9204247539

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per JHALSA regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amendment Notification No. 13 Dated 18.06.2013) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of DLSA :-

Name of Jail visitor Lawyer	:-	PRANAY KUMAR SINHA
Enrollment No.	:-	1691/99
Bill of months	:-	June, 2018.
No. of visit of this months With date	:-	02 days (Rs. 500 x 02) = 1000/-
T.A./Expenses	:-	08 (Rs. 75 x 02) = 150/-
		<hr/>
Total Rs.	=	<u>1150/-</u>

(Total Fee in words):- One Thousand One hundred Fifty only.

Seen
Secretary
DLSA
4/7/18

Pranay Kumar Sinha
Signature

04/07/2018

(Visitor Lawyer)
Mob. 9204247539

Checked as per Register & Records
O/c DLSA, Deoghar

may

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amendment Notification No. 13 Dated 18.06.2013) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of DLSA :-

Name of Jail visitor Lawyer	:-	PRANAY KUMAR SINHA	
Enrollment No.	:-	1691/99	
Bill of months	:-	May, 2018.	
No. of visit of this months With date	:-	04 days (Rs. 500 x 04)	= 2000/-
T.A./Expenses	:-	08 (Rs. 75 x 04)	= 300/-
		Total Rs.	= 2300/-

(Total Fee in words) :- Two Thousand Three hundred only.

Signature

Pranay Kumar Sinha.

(Visitor Lawyer)
Mob. 9204247539

Checked as per Register & Records
O/c DLSA, Deoghar

Seen

Secretary, DLSA
08/06/18

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per **Jhalsa** regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amendment Notification No. 13 Dated 18.06.2013) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of **DLSA** :-

Name of Jail visitor Lawyer :- **CHANDRA SHEKHAR PRASAD ROY**

Enrollment No. :- **1195/99**

Bill of months :- **February, 2018.**

No. of visit of this months

With date :- **04 days**

(Rs. 500 x 04) = **2,000/-**

T.A./Expenses :- **04 (Rs. 75 x 04) = 300/-**

Total Rs. = 2,300/-

(Total Fee in words) :- **Two Thousand three hundred only.**

Seen
Secretary
DLSA

Chandra Shekhar Prasad Roy
Signature
27/3/2018
(Visitor Lawyer)
Mob. 9835570751

Checked as per Register & Records
O/c DLSA, Deoghar

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per **Jhalsa** regulation 2002 (As amended by Amendment Notification No. **12** Dated **21.02.2013** and Amendment Notification No. **13** Dated **18.06.2013**) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of **DLSA :-**

Name of Jail visitor Lawyer :- **CHANDRA SHEKHAR PRASAD ROY**

Enrollment No. :- 1195/99

Bill of months :- July, 2018

No. of visit of this months

With date :- **04 days**

(Rs. 500 x 04) = 2000/-

T.A./Expenses :- 08 (Rs. 75 x 04) = 3000/-

Total Rs. = 2300/-

(Total Honorarium in words) :- Two Thousand three hundred only.

*Seen
Secretary
DLSA*

Chandra Shekhar Prasad Roy
Signature *4/8/2018*

(Visitor Lawyer)

Checked as per Register & Records

Mob. **9835570751**

O/c DLSA, Deoghar

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

As per Jhalsa regulation 2002 (As amended by Amendment Notification No. 12 Dated 21.02.2013 and Amendment Notification No. 13 Dated 18.06.2013) SCHEDULE-E Honorarium/Fee Payable Rs. 500/- Per visit with detailed report of minimum of 05 cases or 05 inmates and Rs. 75/- would be paid for local travelling per day within the jurisdiction of DLSA :-

Name of Jail visitor Lawyer :- **CHANDRA SHEKHAR PRASAD ROY**

Enrollment No. :- 1195/99

Bill of months :- June, 2018

No. of visit of this months

With date :- **04 days**

(Rs. 500 x 04) = 2000/-

T.A./Expenses :- 08 (Rs. 75 x 04) = 3000/-

Total Rs. = **2300/-**

(Total Honorarium in words) :- Two Thousand three hundred only.

Seen
Secretary
DLSA

Chandra Shekhar Prasad Roy
Signature *4/7/2018*

(Visitor Lawyer)

Checked as per Register & Records

Mob. 9835570751

O/c DLSA, Deoghar

BILL OF JAIL VISITOR LAWYER

AT CENTRAL JAIL, DEOGHAR

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Name of Jail visitor Lawyer :- **CHANDRA SHEKHAR PRASAD ROY**

Enrollment No. :- **1195/99**

Bill of months :- **15th June, 2017 to 31st January, 2018.**

No. of visit of this months

With date :- **12 days**

(Rs. 500 x 12) = **6,000/-**

T.A./Expenses :- **12 (Rs. 75 x 12) = 900/-**

Total Rs. = 6,900/-

(Total Fee in words) :- **Six Thousand Nine hundred only.**

Seen
[Signature]
Secretary
DLSA

Chandra Shekhar Prasad Roy

Signature

5/2/2018

(Visitor Lawyer)

Mob. **9835570751**

Checked as per Register & Records
O/c DLSA, Deoghar

To,
The Secretary,
DLSA, Deoghar.

Sub:-Regarding payment of honorarium amount for the month April '18

Respected Sir,

Very humbly beg to state that I being Legal Aid Clinic visitor, at Madhupur am submitting my bill for the month of April 2018.

Kindly be paid my honorarium amount Rs.1,000/- (One Thousand) only for the month of April '18.

Thanking You.

Yours faithfully,

Binod Kumar Sinha

(Binod Kumar Sinha)

Legal Aid Clinic visitor, Madhupur.

M. No.: 6203179008

7209407489

10/8/18

Seen
[Signature]
Secretary
DLSA